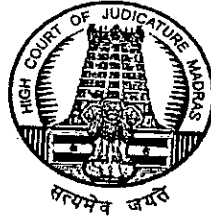


R.O.C.No.69800-A/2017/B2



SENIOR CIVIL JUDGE,
TRANSFER & POSTINGS

NOTIFICATION No. 160 / 2017

The Government in G.O.Ms.No.307, Home (Courts-III) Department, dated 06.04.2017, have issued orders sanctioning the constitution of a new Additional Sub Court at Vellore in Vellore District.

Thiru. S.Rajasimmavarman, Judicial Officer / Chairman, Taxation Appeals Tribunal, Corporation of Vellore, Vellore, is transferred and posted as Additional Sub Judge, Vellore, in the aforesaid newly sanctioned Court.

HIGH COURT, MADRAS.

DATED: 14.09.2017.

P. S. P. C.
14/9/17
REGISTRAR GENERAL

To

1. Thiru S.Rajasimmavarman, Judicial Officer / Chairman, Taxation Appeals Tribunal, Corporation of Vellore, Vellore.
2. The Judicial Officer / Chairman, Taxation Appeals Tribunal, Corporation of Vellore, Vellore.
3. The Commissioner, Corporation of Vellore, Vellore.
4. The Principal District Judge, Vellore.
5. The Chief Judicial Magistrate, Vellore.
6. The Senior Accounts Officer (GAD-IV), O/o the Principal Accountant General (A & E), Chennai.18.
7. The Treasury Officer, District Treasury, Vellore.

Copy to:

1. The Chief Secretary to Government, Secretariat, Chennai-9.
2. The Secretary to Government, Home / Public / Labour and Employment / Revenue / Law/ Commercial Taxes Department, Secretariat, Chennai-9.
3. The Secretary to the Hon'ble Governor, Raj Bhavan, Chennai-22.

4. The Secretary to the Hon'ble Chief Minister, Secretariat, Chennai-9.
5. The Registrar (IT-cum-Statistics), High Court, Madras.
6. The Director, Tamil Nadu Mediation and Conciliation Centre, High Court, Madras.
7. The Registrar (Judicial), High Court, Madras.
8. The Registrar (Vigilance), High Court, Madras (12 copies).
9. The Registrar (Management), High Court, Madras.
10. The Registrar (Special Cell), High Court, Madras.
11. The Registrar-cum-Private Secretary to the Hon'ble The Chief Justice, High Court, Madras.
12. The Registrar (District Judiciary), High Court, Madras.
13. The Additional Registrar -I (Vigilance), High Court, Madras.
14. The Registrar (Administration), High Court, Madras.
15. The Registrar-cum-Special Officer (Liaisoning), High Court, Madras.
16. The Registrar (Recruitment), High Court, Madras.
17. The Official Assignee, High Court, Madras.
18. The Additional Registrar General, Madurai Bench of Madras High Court, Madurai.
19. The Additional Registrar-II (Vigilance), Madurai Bench of Madras High Court, Madurai.
20. The Registrar (Judicial), Madurai Bench of Madras High Court, Madurai.
21. The Registrar (Administration), Madurai Bench of Madras High Court, Madurai.
22. The Additional Registrar (IT & Statistics), Madurai Bench of Madras High Court, Madurai.
23. The Director, Tamil Nadu State Judicial Academy, No.30 (95), P.S.K.R.Salai (Greenways Road), R.A.Puram, Chennai-28.
24. The Member Secretary, Tamil Nadu State Legal Services Authority, Chennai.
25. The Secretary, Tamil Nadu Judicial Officers Association, Chennai.
26. The Deputy Director, Regional Centre of Judicial Academy, No.251, Scheme Road, Race Course, Coimbatore – 641 018.
27. The Deputy Director, Regional Centre of Tamil Nadu State Judicial Academy, Alagar Koil Road, K.Pudur, Madurai-625 002.
28. The Chief Accounts Officer, High Court, Madras.
29. The Assistant Registrar, Admn.II / Admn.III / Admn.IV / Per.Admn. / A.S. / Rules / Computer / Pondicherry, High Court, Madras.
30. The Section Officer, 'C' / Computer / 'C1' / 'D' / 'F' / 'G' / Budget / 'B5' / B7 / 'J' / Library / Stationery Sections / Legal Cell / Server Room, High Court, Madras.
31. The Technical Director, NIC, High Court, Madras.
32. The Record Keeper, A.D. Records, High Court, Madras.

+ Spare 5.